

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4238
TO BE ANSWERED ON THE 11TH AUGUST, 2017
WEAPONS OF MASS DESTRUCTION

4238. SHRI SADASHIV LOKHANDE:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has taken or proposes to take necessary steps to bring down the tendency of manufacturing and import of weapons of mass destruction and to use the amount spend on the import of such weapons in the overall development of the country and in the manufacturing of essential military goods in the country itself; and
(b) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

(a) & (b): Government is taking necessary measures for building of defence capabilities to safeguard the sovereignty, territorial integrity and security of the Country. To this end, capital Procurement of defence equipment / weapons is undertaken from various domestic as well as foreign vendors as per the extant Defence Procurement Procedure, based on threat perceptions, operational challenges and technological changes and to keep the Armed Forces in a state of readiness to meet the entire spectrum of security challenges.

The Defence Procurement Procedure (DPP) 2016 reflects the commitment of the government to promote indigenization and self reliance in the defence sector by harnessing the capability of the public and private sector.
